



2026:AHC-LKO:7374-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 11006 of 2025

Lal Sahab Jaiswal @ Lal Sahab 3 Others

.....Petitioner(s)

Versus

State Of U.P. Thru. Secy. Revenue Deptt. And 5
Others

.....Respondent(s)

Counsel for Petitioner(s)	: Ajay Kumar Singh, Astha Singh, Rahul Soni
Counsel for Respondent(s)	: C.S.C., Mohan Singh

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE ABDHESH KUMAR CHAUDHARY, J.**

(C.M. Application No.3 of 2026)

1. This is an application for withdrawal of writ petition.
2. Heard.
3. Learned counsel for the petitioner says that he may be permitted to withdraw this writ petition with liberty to file afresh.
4. Accordingly, the application for withdrawal is allowed and writ petition is dismissed as withdrawn with liberty as aforesaid.

(Abdesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 2, 2026

Shanu/-